F.No. AV.29017/5/2020-DT
Government of India
Ministry of Civil Aviation

B Block, Rajiv Gandhi Bhawan,
Safdarjung Airport, New Delhi
Dated the 29th June, 2020

OFFICE MEMORANDUM

Subject: Recommencement of Domestic air travel w.e.f. 25.05.2020- Updation of guidelines- reg.

Ministry of Civil Aviation vide Order of even Number dated 21.05.2020 has issued general instructions, detailed guidelines and Specific Operating Guidelines (SOP) for stakeholders, in connection with the recommencement of domestic air travel from 25th May, 2020.

2. As per Para. 1(j)(v) of Annexure-II to Order dated 21.05.2020, the passengers have to give a declaration to the effect that they have not tested COVID-19 positive in last two months.

3. With regard to evolving COVID-19 situation, where new cases that have been cured are in large numbers, a need has been felt to update this provision to avoid hardships in the matter of air travel to the persons cured/recovered from COVID-19.

4. It has accordingly been decided to update the above provision with the clause "I/we have not tested COVID-19 positive in the last three weeks (COVID-19 recovered persons fulfilling this condition will be allowed to travel upon showing a COVID-19 recovered/discharged certificate from any institution dealing with COVID-19 subjects)".

(Usha Padhee) 29/06/2020
Joint Secretary to the Government of India

To:

Directorate General of Civil Aviation (Kind Attn: Shri Arun Kumar, DG), Opp. Safdarjung Airport, New Delhi- with the request to bring the contents of this OM to the knowledge of all concerned.

Copy to:

(i) Secretary, Ministry of Civil Aviation
(ii) PS to Hon. MOS (I/C), Civil Aviation
(iii) DG, BCAS
(iv) Secretaries of Ministries/Departments of Government of India
(v) The Chief Secretaries/Administrators of States/Union Territories
(vi) Other concerned officials and stakeholders (as per standard circulation)